

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) @ Diary No(s).27465/2025

[Arising out of impugned final judgment and order dated 21-01-2025 in CWP No.17640/2020 and dated 28-02-2025 in CM No.2666/2025 passed by the High Court of Punjab & Haryana at Chandigarh]

PRIYA DARSHNI

Petitioner(s)

VERSUS

KURUKSHETRA UNIVERSITY, KURUKSHETRA & ORS.

Respondent(s)

IA No. 152397/2025 - CONDONATION OF DELAY IN FILING

IA No. 152398/2025 - EXEMPTION FROM FILING O.T.

Date : 01-08-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKARFor Petitioner(s) :Mr. Sanjay Sharawat, Sr. Adv.
Mr. Md. Ali, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice on the application for the condonation of delay as well as the Special Leave Petition.
2. Dasti, in addition, is permitted.

(VIJAY KUMAR)
ASTT. REGISTRAR-cum-PS(NIDHI WASON)
COURT MASTER (NSH)